

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**  
**IA-5128/2020**  
**in**  
**IB-22/(ND)/2018**

**IN THE MATTER OF:**

Oriental Bank of Commerce  
**Vs.**  
Shekhar Resorts Ltd & Ors.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION :**

**U/s. 7 IBC, 2016**

**Order delivered on 10.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Abhishek Anand Adv & Mr. Mohak Sharma, Advocates  
For the Respondent/CD :  
For the Intervener :

**ORDER**

**IA-5128/2020**

Counsels for both the sides are present. Pleadings are complete. The rival parties are directed to file notes on submissions containing two pages each within one week. Matter is posted for making final submissions.

List the matter on 01.04.2021.

- sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**